

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4922
ANSWERED ON:13.08.2014
CBFC ADVISORY PANEL
Muddahanumegowda Shri S.P.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government is planning to reconstitute the advisory panels of the Central Board of Film Certification;
- (b) if so the details thereof alongwith the criteria for nominating members to the advisory panels;
- (c) the term and conditions of empanelment along with the facilities provided to advisory panel members;
- (d) whether there have been complaints about advisory panel members of Central Board of Film Certification being terminated without replacement; and
- (e) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING; ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF STATE FOR THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR).

(a) to (c): Advisory Panel Members are appointed in the nine Regional Centers of Central Board of Film Certification (CBFC) in accordance with Section 5(1) of the Cinematograph Act, 1952. These Panel members are persons qualified in the opinion of the Central Government to judge the effect of films on the public. Every Member holds office for a period not exceeding two years. Tenure of some of the Members expired recently and the Ministry is in the process of filling up these vacant slots. Allowances payable to members of the advisory panel are governed by the Cinematograph (Certification) Rules, 1983 according to which:

1. Every member of the advisory panel shall be entitled to draw travelling and daily allowances for journeys performed by him for attending the meeting of the Board outside the headquarters or for the purpose of discharging any other duties prescribed under the Act on the scale provided under the Fundamental and Supplementary Rules applicable to first Grade officers of Government.
2. Every member of the advisory panel shall be entitled to receive a consultancy fee for attending a preview of film or a meeting of the Committee or Panel or for verification of cuts and affected reels at the rate of Rs.1000/- per diem.

(d) and (e) : No, Madam.